

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/44/2016

NAME OF THE PETITIONER(S) : C. Ramachandran

NAME OF THE RESPONDENT(S) : Sreenivasa Balaji Papers Private Limited & 8 others

UNDER SECTION : 397, 398, 402, 237 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M.K. PREETHA }
S. MANJULA DEVI }
for KSR & Co.

Counsel for
Petitioner

[Signature]

R - RAJESH

Counsel for Resp
1 to 9

[Signature]

ORDER

Counsel representing both the parties are present. Counsel for petitioner sought time for submitting arguments. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)